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The High Court of Kerala

Kochi: 682 031
Dated: 26.8.2019

Proceedings

High Court establishment-Transfer and posting of Section Officers / Court Officers, High Court- orders issued.

Read: High Court proceedings No.A5- 65314/2019(2) dated 22.8.2019.

Order No. A5-65314/2019

I. Pursuant to the High Court proceedings read above, the following Section Officers / Court Officers are posted to the Sections mentioned against their names

Sl.No.	Name	Section
1	Sri.P. Unnikrishna Pillai	-Court Officers' Section
2	Smt.Poornima M.M.	Decree Section
3	Smt.Subha K.	E Section
4	Sri.Santo O. Kundukulam	Medicare Cell
5	Sri.Sonny Christopher	OP (GHI) Seats
6	Smt.Jayasree S.	Writ Appeal Section
7	Smt.Gayathri Devi K.R.	Cri.MC Section
8	Sri.Dileepan T.N.	OP(J&K) Seats
9	Smt.Anusha Y.	Court Officers' Section
10	Sri.Unnikrishnan C.V.	Grouping & Classification Cell
11	Sri.K.N.Premanathan	Court Officers' Section

II. The undermentioned officers are transferred and posted to the Sections mentioned against their names:

Sl.No.	Name & Designation	From	To
12	Smt.Sheeba T. Section Officer (H.G)/ Court Officer (H.G)	Cri.MC Section	Court Officers' Section
13	Smt.Priya Sadasivan Section Officer/Court Officer	E Section	Court Officers' Section
14	Smt.Manju Susan Varghese Section Officer/Court Officer	OP (J&K) Seats	OP(A&B) Seats
15	Smt.Mariette Francis Section Officer/Court Officer	OP(GHI) Seats	OP(W&Y) Seats

(p.t.o.)

Sl.No.	Name & Designation	From	To
16	Sri.Felix John Section Officer / Court Officer	OP (W&Y) Seats	Court Officers' Section
17	Sri.Dinesh Kumar K.S. Section Officer/Court Officer	Writ Appeal Section	Court Officers' Section

Sl.Nos. 1, 5 to 11 & 13 will be eligible for compensatory allowance @ Rs.1000/- per month for attending cause list work.

Sl.Nos. 12, 14 to 17 will continue to be eligible for compensatory allowance @ Rs.1000/- per month for attending cause list work.

The above transfers / posting will come into force with immediate effect.

(By Order)

Ealias K. Abraham
Joint Registrar

To

- The persons concerned.
- The Accountant General (A&E) Kerala, Thiruvananthapuram(17 copies)
- The Joint Registrars concerned.
- The Deputy Registrars concerned.
- The Finance Officer, High Court.
- The Assistant Registrars concerned.
- The Section Heads concerned.
- The Confidential Assistants to the Registrars and
the Additional Registrar(General Administration), High Court.
- The G(Accounts- I) Section, High Court
- ✓ The IT Section, High Court (For publishing in the High Court Website)
- The A7 Seat, High Court
- The Administrative Records Section, High Court
- The File/Stock File